NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH NEW DELHI**

C. P. NO. 34(ND)16 CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2016

NAME OF THE COMPANY: M/s Leena Mehta V/s. M/s. Gangotri Constructions Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION

1. DEVIKA BHAGAT ADVOCATE PETITIONER. 2. ASHUTOSH GUPTA Advocate Restandents

ORDER

Learned counsel for the parties are present. Learned counsel for the petitioner has stated that she has filed the rejoinder on 17.08.2016. Learned counsel for the petitioner is directed to supply a copy thereof to the learned counsel for the respondent within a period of two weeks and file proof.

List on 05.10.2016 for arguments.

(R. Varadharajan) Member (Judicial)

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(Maharaj Krishan Hanjura) Member (Judicial)

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